

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1537 - JK (LD) of 2025

DATED:- 07 - 02 - 2025

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 07- 02 - 2025

No:- LAW-OIC/02/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department. .
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Reyaz Ali Bhat
07.02.25

Annexure to the Government Order No. 1537- JK(LD) of 2025 dated 07.02.2025

| S.No | Name | Office | Case No & Title | Contact No. |
|------|---------------|--|--|-------------|
| 1. | Jaideep Singh | Administrative Officer O/o Chief Engineer , Distribution JPDCL Jammu | 1. OA 141/ 2024 titled Kuldeep Singh vs UT 2. O.A 931.2023 titled Basharat Hussain vs UT 3. O.A 1083.2024 titled Prem Singh vs UT 4. O.A 590/2024 titled Dev Raj vs UT 5. WPC 1113/2024 titled Sunil Kumar vs UT 6. WPC 2793/2023 titled Sunil Kumar vs UT 7. WPC 2378/2024 titled Sudarshan Singh Jamwal vs UT 8. WPC 1901/2024 titled Dildar Hussain vs UT 9. WPC 1688/2024 titled Subash Chander vs UT 10. WPC 1826/2024 titled Koshal Singh vs UT 11. WPC 3042/2023 titled Jeet Singh vs UT 12. CP 315/2024 titled Satpal vs UT 13. WPC / 2025 titled UT of J&K and others vs Tejinder dutta and others 14. WPC / 2025 titled UT of J&K and others vs Dhirinder Kumar Padha and others 15. WPC / 2025 titled UT of J&K and others vs Sudesh Kumar and others 16. WPC / 2025 titled UT of J&K and others vs Rajesh Kumar and others 17. WPC / 2025 titled UT of J&K and others vs Vijay Kumar and others 18. WPC / 2025 titled UT of J&K and others vs Mushtaq Ahmed and others 19. WPC / 2024 titled UT of J&K and others vs Sanjay Kumar and others 20. WPC / 2024 titled UT of J&K and others vs Rajesh Kumar and others 21. WPC /2024 UT of J&K vs Garu Ram and others. | 9419118609 |

Jm

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| 2. | Er. Ashok Chibber | The Executive Engineer Electric Division- II Jammu | 1. WPC 1485 /2022 Titled Som Nath vs UT 2. WPC 2490/2024 titled Arvinder Singh vs UT | 7889847166 |
| 3. | Er. Abdul Rouf Bhat | The Executive Engineer Electric Division, Doda | 1. OA 481/2024 titled Mohd. Aslam Khateeb vs UT 2. CCPS 755 /2019 Mohd. Aslam Vs and others UT | 7780938021 |
| 4. | ER. Sanjay Gupta | The Executive Engineer Electric Division-III Jammu | 1. WPC 1016/2024 titled Akash Enterprises vs UT 2. CCPS 239/2024 Manesha Sharma H . Rajesh Parsad | 9419144691 |
| 5. | Avneet Gupta | The Executive Engineer Electric Division-I Jammu | 1. OWP 1464 2023 titled MS Sampark Traders vs UT 2. WPC 1810/2024 titled Keshav vs UT 3. WPC 1320 /2024 titled ESPA FEE Pvt. Ltd. Vs UT 4. WPC 1423/2024 titled MS S.N Enterprises vs UT 5. CCPS 167 2021 titled Kamlo Devi vs Rohit Kansal | 9419182100 |
| 6. | Er. Surinder Kumar | The Executive Engineer Electric Division-Kathua | 1. WPC 350/2024 Mushtaq Ahmed vs UT 2. WPC 1008/2024 titled Krishan Chand vs UT 3. WPC 59/2024 titled Rohit Associates vs UT 4. CCPS 302 / 2023 K.P Papers Mill vs H. Rajesh Parsad | 9419162839 |
| 7. | Er. Javed Ahmad | The Executive Engineer Electric Division- Vijaypur | 1. WPC 2442/2024 titled CharanDassvsut | 9419114236 |
| 8. | Er. Aftab Ahmed | The Executive Engineer Electric Division-Poonch | 1. WPC 1013/2024 titled Slavia Usmaan vs UT 2. CCPS 248 2024 titled Parvez Akhter vs H. Rajesh Parsad | 9419278307 |
| 9. | Er. Shakti Singh | The Executive Engineer Electric Division-Batote | 1. WPC 1004/2024 titled Manzoor Ahmed vs UT 2. CCPS 54 / 24 Titled Preeta devi vs H. Rajesh Parsad | 9419192398 |

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| 10. | Er. Sanjeev Rohmetra | The Executive Engineer STD-II Jammu | 1. WPC 1214/2024 titled Sohan Singh vs UT of J&J 2. CP No 366/2024 in TA No 5099/2021 titled Sanjeev Sharma vs H. Rajesh Parsad | 9419196019 |
| 11. | Er. Sunil Pandoh | The Executive Engineer Udhampur | 1. CCPS 180 2022 titled Ajay Kumar vs Niteshwar kumar 2. CCPS 292 2024 titled Naseema Begum vs H. Rajesh Parsad 3. SLP titled UT of J&K VS Vijay Kumar 4. SLP titled UT of J&K and others vs Ajay Kumar 5. LPA titled UT of J&K vsNaseema Begum | 9419137322 |
| 12. | Er.Mohd. Rashid | The Executive Engineer Electric Division-Rajouri | 1. CCPS 447 2024 titled Mohd. Mushtaq vs UT | 7006247471 |
| 13. | Er. Sunil Pandoh | The Executive Engineer Udhampur | 1. LPA in titled UT of J&K V/s Naseema Begum . 2. SLP in case titled UT of J&K V/s Ajay Kumar. 3. SLP in case titled UT of J&K V/s Vijay Kumar | |

